- 1. रोगियों का पता लगाना ग्रौर मलेरिया के रोगियों का उपचार करना ।
- 2. मलेरिया के संचरण की शेक-थाम करने के लिए उपयुक्त कीटनाशकों से श्रंतरंग कीटनाशी छिडकाव करना : और
- मलेरिया रोधी उपायों में ग्रादि-वासी लोगों को शामिल करके उन्हें स्वास्थ्य शिक्षा प्रदान करना ।

परिवार कल्पाण कार्यक्रम के लिए धन का आइंटन

3536. श्री लक्खीराम अप्रवाल: क्या स्वास्थ्य ग्रीर परिवार कल्याण भंत्री यह बताने की कूपा करेंगे कि :

- (क) क्या यह सच है कि परिवार कल्याण योजना के ग्रंतर्गत जन स्वास्थ्य रक्षकों के लिए प्रतिमाह 50 रु. का मानदेय निर्धारित किया गया है जबाक मध्य प्रदेश सरकार ने कम से कम 100 रुपए प्रतिमास देने के लिए प्रस्ताव भेजा हें ; ह
- (ख) यदि हां, तो उसके क्या कारण हैं ;
- (ग) क्या मध्य प्रदेश सरकार ने यह सिफ़ारिश की थी कि केन्द्रीय सरकार को परिवार कल्याण कार्यक्रमों का शत-प्रति-शत खर्च वहन करना चाहिए, यदि हां, तो उस पर सरकार की क्या प्रतिकिया है; श्रौर
- (घ) केन्द्रीय सरकार द्वारा परिदार कल्याण कार्यक्रम के लिए मध्य प्रदेश

सरकार को दी गई धनराशि का व्यौरा क्याहै ?

to Questions

स्वास्थ्य ग्रौर परिवार कल्याण संहा-लय में राज्य मुझी (श्रीमती डी. के. तारादेवी सिद्धार्थ)ः (च) श्रीर (ख). परिवार कत्याण स्कीमों के भ्रन्तर्गत जनस्वास्थ्य कार्यकर्ता का कोई पद नहीं है। तथापि, उपकेन्द्रों में ग्रामीण स्वास्थ्य गाइड/स्वैन्छिक कार्यकर्ता को 50/- रुपये प्रतिमाह का मानदेय दिया जाता है।

- (ग) परिवार कल्याण कार्यक्रम इसे शुरू किये जाने (1951-52) से ही 100 प्रतिशत केन्द्रीय प्रायोजित योजना स्कीम है।
- (घ) मध्य प्रदेश को 1991-92 के दौरान (भ्रब तक) परिवार कल्याण कार्यक्रम के कार्यान्वयन के लिए 4558.11 लाख रुपए की रकम का भगतान किया गया है।

## Extension of C.G.H.S. facilities

3537. SHRI RAMA-CHANDRAN PILLAI: Will the Minister of HEALTH and FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that Ichapur Ordnance Factories Mazdoor Union Goalpara PO Icbapur-Nawabgani 24-Parganas West Bengal have submitted a memo randum dated 30th January 1992 regarding extension of C.G.H.S. facilities to the retiredem ployees of Ordance factories in the said area where the C.G.H.S. facilities do not
- (b) if so what steps Government have taken in this regard; and

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(c) if not, what are the reasons thierefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI S1DDHARTHA): (a) Yes Srr.

(b) and (c) As the medical facilities requested for in the representation concern hospitalunder the Ministry of Defence the matter may be taken up with that Ministry.

## Reservation of post for SC/STs in AIIMS

- 3538. SHRI RAM-CHANDRAN PILLAI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :
- (a) whether it is a fact that the Governing Body of the All India Institute of Medical Sciences New Delhi in January 1983 decided to provide reservation for SC and STs in employment to faculty posts also and in May 1987 it again resolved sepecifically that reservation be applied at all levels of faculty posts upto professors;
- (b) whether it is also a fact that a former Director/Staff Council AIIMS decided over the head of the Governing body to make reservations only at the entry level of Lecturer and to continue to keep other faculty posts outside the purview of reservation orders; and
- (c) if so, the reasons therefor whether Government are aware that PGIMER Chandigarh follows the decision of its Governing Body?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI M. L. FOTEDAR) : (a) and (b) In

January 1983 the Institute Body of All India Institute of Medical Sciences (AIIMS) New Delhi decided that there would be reservations for SC/STs in the faculty posts as prescribed by the Government. In 1987 neither the Governing/nor the Institute Body of AIIMS took a decision that reservation would be applied to all levels of faculty posts up to the posts of proffessor. AIIMS is following the reservation policy as deeded by its Institi te/Governing Body.

to Questions

(c) PGIMER, Chandigarh is following the decision of its Govern-i OP Body in the matter of reservation.

## Council for research in Yoga and Naturopathy

- 3539. SHRI CHATURANAN MISHRA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to the answer to Unstarred Question 1908 given in the Rajya Sabha on the 11th December, 1991 and state:
- (a) whether Governing body of the Central Council for Research in Yoga and Naturopathy has been reconstituted; and
  - (b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI SIDDHARTHA); (a) Yes, Sir.

(b) A statement containing names and addresses of the members of the reconstituted Governing Body is given in the statement.